

BY E-MAIL

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/199/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
✓ Shri Aparesh chakravarty  
Judge, Special Court for trial of  
Sessions Case No.59(K) of 2011,  
Kamrup (M), Guwahati.

Dated Guwahati, the 11<sup>th</sup> January 2019.

Sub:- **Station Leave.**

Ref:- Your Email dated 08.01.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted Station Leave permission from the morning of 12.01.2019 till the evening of 16.01.2019. A senior Additional District and Sessions Judge, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

**JOINT REGISTRAR (VIGILANCE)**

*Rolan*